

B. P. Sharma

Vs

State of Uttar Pradesh and Others

Civil Writ Petition No. 3806 of 1980

(A. D. Koshal, R. B. Misra JJ)

10.04.1981

JUDGMENT

MISRA, J. –

1. By this petition, the petitioner only wanted a similar stay order as was passed in the case of Ram Gopal Shukla (Civil appeal No. 282 of 1980) on April 23, 1980, in C. M. P. No. 1634 of 1980. That relief has already been granted to the petitioner, as the counsel for the petitioner states. In the circumstances, this writ petition has become infructuous and is accordingly dismissed.

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